

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 4059/2012

(From the judgement and order dated 30/03/2011 in
No.10601/1998, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CMWP

JAI SINGH (D) THRU LRS.

Petitioner(s)

VERSUS

KISAN COOPERATIVE SUGAR FACTORY LTD&ORS.

Respondent(s)

With IA 1 (c/delay in filing SLP and office report)

Date: 12/03/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Dinesh Kumar Garg, Adv.
 Mr. Vivek Gupta, Adv.
 Mr. Abhishek Garg, Adv.
 Ms. Ritu Puri, Adv.
 Mr. Dhananjay Garg, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Application for substitution is allowed.

Tag with SLP(C) No. 4682 of 2012.

(Shashi Sareen) (Veena Khera)
Court Master Court Master